

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/ 3519 /A

From :- Smti. Pronita Morang  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the 29<sup>th</sup> May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJB/2269(E) dtd. 27.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 27.05.2025 till the morning of 28.05.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-58/2001/ 3520 /A, dated 29.5.2025**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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29.05.25

**JT. REGISTRAR (VIGILANCE)**

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